NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/151/230/HDB/2017
NAME OF THE COMPANY	Harika Drugs Private Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Harika Drugs Private Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S.RATU	Advocate	9848083415	12.8h

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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rd Shri V.S. Raju, Learned Counsel for th	no Potitionor		

Learned Counsel for the Petitioner submits that as directed earlier by the Tribunal notices have already been issued and proof of service submitted but reports are awaited. Post the case on 06.10.2017

Member (T)

Member (J)